

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3550
ANSWERED ON:19.08.2003
CASES OF THEFT IN VVIP AREAS
MADHAB RAJBANGSHI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware that the VVIP Security Zone particularly in South Avenue has become theft prone area during the last one year;
- (b) if so, the details in this regard alongwith number of theft cases registered;
- (c) whether the Government are aware that the Delhi Police has failed to nab the culprits of theft cases and closes the cases being untraceable;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government/Delhi Police in check crime in the VVIP areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) & (b): During the period from 1st August, 2002 to 31st July, 2003, 11 cases of theft/burglary were reported from the South Avenue area as against 10 such cases during the corresponding period of the previous year;
- (c) & (d): Out of these 11 cases, eight have been sent as untraced. The main reason because of which these cases could not be worked out was that a large number of persons frequently visit the area which made it difficult to identify the culprits;
- (e): The steps taken to strengthen the security arrangement in the VVIP areas include intensification of patrolling and setting up of special pickets.